

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 178 OF 2017 &
IA NO. 1067 OF 2017**

Dated: 4th December, 2017

In the matter of:

NTPC Limited

Vs.

Central Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench did not assemble today. List the matter on **30.1.2018.**

COURT MASTER